

rity, but not eligible S.T. candidate was available for promotion.

(b) The Municipal Corporation of Delhi have confirmed that they are maintaining the roster.

(c) Does not arise.

(d) As no eligible candidate from S.T. category was available, the reserve point in the roster remained unfilled.

Financial aid to sportsmen

904. DR. YELAMANCHILI SIVAJI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the number of veteran sportsmen who are being given financial aid, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMTA BANERJEE): There is no specific scheme to give financial assistance to veteran sportspersons. However, outstanding sportspersons of yester years and other sportspersons are being assisted by way of lump sum grant or pension, if they are living in indigent circumstances, out of the National Welfare Fund for Sportspersons. As on 30-6-92, 155 sportspersons have been assisted.

Job racket to lure young girls 905 Shrimati Sarala Maheswari

905. SHRIMATI SARALA MAHESHWARI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to the news-item which appeared in the 'Times of India' dated the 4th June, 1992 regarding job racket to lure young girls for immoral purposes; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMTA BANERJEE): (a) and (b) Information is being collected and will be laid on the Table of the House.

New C. B. S. E. Scheme for examination

906. CHOWDHARY HARI SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what are the salient features of the new Central Board of Secondary Examination Scheme for examination; and

(b) in what manner the expected results would be achieved?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b) In order to control mass copying and minimise the use of unfair means in the Examinations conducted by the Central Board of Secondary Education (CBSE), the Board decided to use multiple sets (four in number of Question papers during the 1992 Secondary (Class X) and Senior Secondary (Class XII) Examinations in the Union Territory of Delhi. The different sets of Question Papers were prepared by the same paper setter. All the sets were homogenous in standards and identical in patterns and difficulty level.

The multiple sets have achieved the desired objective because there was not a single incident of mass copying in the Class X and Class XII Examinations